

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 03.11.2016**


S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Smt. Raj Laxmi Singh Choudhary, Advocate	S.B. Civil First Appeal No. 98/2013 Smt. Gulshan V/s Smt. Tahira & Ors.	Mr. S.S. Ladrecha & Mr. Vikash Choudhary	Mr. Nitin Trivedi
2	Shri Rajendra Dadhich, Advocate	D.B. Civil Misc. Appeal No. 2085/2015 Smt. Sharda V/s Manohar Das	Mr. B.K. Vyas	Mr. Jai Kishan Bhaiya
3	Shri Sanjeev Johri, Advocate	S.B. Civil Second Appeal No. 20/2016 Smt. Kanta Devi Vs. Jodhpur Viddyut Vitran Nigam Ltd. & Others	Mr. Shreyansh Merdia	Mr. Sandeep Shah & Mr. Pradeep Shah

CAUSE LIST 04.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Gopal Raj Kalla, Advocat	S.B. CRL. Misc. Bail Appeal no. 9430/2016 Pawan Kumar Vs. State of Rajasthan	Mr. Mahesh Bora & Mr. Umesh Shrimali	Mr. K.V. Vyas & Mr. D.S. Thind & Mr. Rajendra Charan
2	Mr. Om Prakash Joshi, Advocate	S.B.Civil Misc. Appeal No. 3712/2011 Umaid Singh Vs. Khet Singh & Anr.	Mr. M.L. Khatri	Mr. Sunil A. Vyas & Mr. S.K. Sankhla
3.	Mr. Prashant Sharma, Advocat	S.B. Civil Transfer Petition No. 57/2015 Smt. Shabnam Vs. Ayub Khan	Mr. Hemant Kumar	Mr. Shahadat Ali & Mr. Sunil Samdarya

CAUSE LIST 05.11.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NAME OF RESPONDENT'S ADVOCATE'S
1	Mr. Pankaj Mehta, Advocate	S.B. Civil Transfer Appeal No. 41/2016 Smt. Arjita Mathur Vs. Amit Mathur	Mr. B.P. Mathur	Mr. M.S. Soni
2	Dr. P.S. Bhati & Mr. Farzand Ali	S.B. Criminal Misc. Petition No. 1467/2016 Idan Ram & Ors. Vs. State of Rajasthan & Anr.	Mr. B.R. Chahar	Mr.M.S. Panwar


 + हप सचिव
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 राजस्थान उच्च न्यायालय
 जोधपुर